

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Central Government does not disburse any loan to States for food procurement.

(b) and (c) Do not arise in view of (a) above.

Reduction in Central assistance to States

†1500. SHRIMATI MISHA BHARTI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has cut down assistance amount being provided to the States under various Central schemes such as Indira Awas, MGNREGA, Pradhan Mantri Gram Sadak Yojana, etc.;

(b) whether this amount being provided to Bihar and Jharkhand has also been cut down heavily causing the works getting postponed there; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c) Government has not cut down assistance being provided to State Governments including Bihar and Jharkhand for implementation of Central Schemes such as Pradhan Mantri Awas Yojana (erstwhile Indira Awas Yojana), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Pradhan Mantri Gram Sadak Yojana during 2015-16 and 2016-17.

Status of Jan Dhan Yojana and Swabhiman Scheme

1501. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of FINANCE be pleased to state:

(a) whether Jan Dhan Yojana is complementary to Swabhiman Scheme;

(b) whether Swabhiman Scheme should be continued separately or merged with Jan Dhan Yojana; and

(c) what measures are in place to avoid fake/duplication of accounts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Pradhan Mantri Jan Dhan Yojana (PMJDY) focuses on coverage of households as against the Swabhimaan Scheme which focused on coverage of villages. PMJDY focuses on coverage of rural as well as urban areas for

†Original notice of the question was received in Hindi.

extending banking facilities in each Sub Service Area (SSAs) consisting of 1000-1500 households such that facility is available to all within a reasonable distance, say 5 Km. whereas Swabhimaan Scheme targeted only villages above 2000 population.

As per reports received from Banks, 74351 villages have been covered under Swabhimaan Scheme by March 31, 2012 with banking facilities whereas in PMJDY 99.99 % households have been covered.

(c) People are at liberty to open bank accounts in any bank. However, banks have been asked to ensure linkage of all PMJDY accounts with Aadhaar number in a time bound manner. Due care is taken to ensure that the insurance claim (Life and Accident cover) is given to genuine beneficiaries.

Present status of Centre and State funding policy

1502. SHRI RIPUN BORA: Will the Minister of FINANCE be pleased to state:

(a) the present status of proposed ratio of 90:10 in Centre and State funding policy to different States of our country;

(b) project details on which the scheme and 90:10 funding policy was applicable and now is being covered under the present policy therefor; and

(c) State-wise disbursement of funds during the last two years under the special scheme therein?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Presently, as per the rationalized Centrally Sponsored Schemes (CSS) approved by the Government of India, the funding pattern will be as given below:

For the Core of the Core Schemes which are legislatively backed or are designed to subserve the vulnerable sections of our population, the existing funding pattern will continue.

For Core Schemes, the funding pattern for the 8 Northern Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh and Jammu and Kashmir shall be Centre: 90% and State: 10%, whereas for the rest of the States this ratio shall be Centre: 60% and State: 40%.

For Optional Schemes, the funding pattern for the 8 Northern Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh and Jammu and Kashmir shall be Centre: 80% and State: 20%, whereas for the rest of the States this ratio shall be Centre: 50% and State: 50%.